

J-11017/3/2020-Judicial  
Government of India  
Ministry of Law & Justice  
Department of Legal Affairs  
Judicial Section

Shastri Bhavan, New Delhi  
Dated 19<sup>th</sup> June, 2020

ORDER

The President is pleased to extend the term of the following advocates, as mentioned below, for a period of three years with effect from 1<sup>st</sup> May 2020 or until further orders, whichever is earlier:-

<b>Central Administrative Tribunal, Chandigarh Bench &amp; Armed Forces Tribunal, Chandigarh Bench</b>			
<b>Senior Panel Counsel</b>			
Sl.No.	Name	Address & Contact details	Enrollment No.
1.	Shri Ashwani Kumar Sharma	H.No.1208, Sector-4, 1 <sup>st</sup> Floor, Panchkula Mob.9888484848, 9417567154 Email: <a href="mailto:advocateashwaniattri@gmail.com">advocateashwaniattri@gmail.com</a>	P/1680/2001
<b>Armed Forces Tribunal, Chandigarh Bench</b>			
<b>Senior Panel Counsel</b>			
2.	Ms. Manisha Garg	E/444, Wellington Estate, Dhakauli, Zirakpur, Distt.-SAS Nagar, Punjab – 140603 Mob:9815969578 Email: <a href="mailto:manishamahajan40@gmail.com">manishamahajan40@gmail.com</a>	P/3420/2009
3.	Ms. Balwinder Kaur	91, Sector 6, Panchkula, Haryana, 134109 Mob: 9814623091 Pbone: 01722571486	P/1334/2003

2. The engagement and professional fee of the aforesaid advocates will be governed by the terms and conditions contained in this Department's O.M.No.26(1)/1999-Judl. dated 24.09.1999 read with OM No.26(1)/2014/Judl. dated 01.10.2015 and instructions issued subsequently through OMs. The aforesaid OMs are available on the official website of the Department, i.e., [www.legalaffairs.gov.in](http://www.legalaffairs.gov.in) in the tab 'Judicial Section' under heading 'Circulars pertaining to litigations'.

3. Hindi version of this order will follow.



(S.R. MISHRA)  
Additional Secretary

Copy for information to:-

1. PS to MLJ/PPS to Law Secretary/PPS to Legislative Secretary/PPS to All Additional Secretaries/ PS to all JS & LA in the Main Secretariat.
2. Shri Satya Pal Jain, Addl. SGI, Punjab & Haryana High Court, Chandigarh.
3. Shri Chetan Mittal, Assistant SGI, Punjab & Haryana High Court, Chandigarh.
4. Shri Sanjay Goyal, Sr. Central Government Standing Counsel, #11, Sector 10-A, Chandigarh.
5. The Registrar, CAT, Chandigarh Bench.
6. The Registrar, AFT, Chandigarh Bench.
7. All the Panel Counsel as mentioned above.
8. Hindi Unit, Department of Legal Affairs for Hindi translation of the order.
9. NIC Cell, Deptt. Of Legal Affairs with the request to upload this order on the website of this Department in the tab 'Judicial Section' under heading 'List of Empanelled Counsel'.
10. Guard File/Judicial Section with 5 spare copies.

(Lal Chand Dabaria)  
Assistant Legal Adviser